

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2541
ANSWERED ON:10.03.2000
CASES PENDING WITH BIFR
C.P. RADHAKRISHNAN;MANSINH PATEL

Will the Minister of FINANCE be pleased to state:

- (a) the number of cases referred to the BIFR since the inception of this Board, till date;
- (b) the number of cases disposed of finally by this Board till February 29,2000;
- (c) the number of cases out of these were recommended to be closed and number of cases for revival; and
- (d) the number of cases accepted for revival and the number of cases rejected` by the Government along with the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

(a) Board for industrial and Financial Reconstruction (BIFR) has reported that as on 31st December 1999 (latest available) 2867 references were registered with the Board.

(b) to (d) 1864 cases have been disposed off by BiFR as on 31.12.1999. Out of these winding up has been recommended in respect of 666 cases to concerned High Courts. Further 616 rehabilitation schemes have been approved/sanctioned by BIFR. 1133 cases which do not conform to the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985 are not accepted by the BIFR.